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Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष : अब सभा पटल पर पत्र रखे जाएँगे ।

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I beg to lay on the Table:

(1) A copy (Hindi and English versions) of the Economic Survey 2019-20 (Volume I and Volume II).

[Placed in Library, See No. LT. 1698/17/20]

(2) A copy of explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2019 (No. 16 of 2019) under Rule 71(2) of Rules of Procedure and Conduct of Business in Lok Sabha.

[Placed in Library, See No. LT. 1699/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123 (2) (a) of the Constitution: -

- (1) The Insolvency and Bankruptcy Code (Amendment) Ordinance, 2019 (No. 16 of 2019) promulgated by the President on 28th December, 2019.
- (2) The Mineral Laws (Amendment) Ordinance, 2020 (No. 1 of 2020) promulgated by the President on 10th January, 2020.

[Placed in Library, See No. LT. 1700/17/20]
